



IN THE INCOME TAX APPELLATE TRIBUNAL PUNE

“C” BENCH PUNE

BEFORE SHRI RAMA KANTA PANDA, VICE PRESIDENT

AND

SHIR PAWAN KUMAR GADALE, JUDICIAL MEMBER

I.T.A.No.2923/PUN/2025

(Assessment Year : 2021-22)

Bauli India Bakes & Sweets Pvt. Ltd, Plot.No.G-146/1, MIDC, Baramati, Katphal Road, Pune-411013, Maharashtra.	vs.	D.C.I.T.Circle- 1(1),PMT Bldg. Shankarsheth Road.,Swargate, Pune-411037, Maharashtra.
(Appellant)		(Respondent)

For Assessee	:	None(Letter dated 6-04-2026)
For Revenue	:	Shri .Prakash L Pathade.CIT-DR

Date of Hearing	:	21.04.2026
Date of Pronouncement	:	21.04.2026

ORDER

PER PAVAN KUMAR GADALE, JUDICIAL MEMBER

The Assessee has filed an appeal against the order of CIT(A)/NFAC passed u/sec 143(3) r.w.s 144C and u/sec 250 of the Income Tax Act.

2. At the time of hearing, the assessee has filed a letter dated 6.04.2026 mentioning that the assessee intended to settle the tax litigation by opting for ‘ Direct Tax Vivad Se Vishwas Scheme(DTVSV) 2024’ and has filed Form no.1 declaration and Form.No.2 Certificate under DTVSV Rules. Contra, the Ld. DR has no objections.



3. We heard the Ld.DR submissions and perused the material on record. Since the assessee has opted for 'Direct Tax Vivad Se Vishwas Scheme(DTVSV) 2024' and has filed an Form.No.1 and Form.no.2 vide letter dated 6.04.2026 for withdrawal of appeal. Hence we are of the view that, no purpose will be served in keeping the appeal pending. Accordingly, we dismiss the appeal of the assessee as withdrawn and the assessee is given liberty to move an application u/sec 254(2) of the Act to recall the present order in accordance with the provisions of law.

4. In the result, the appeal filed by the assessee is withdrawn and is dismissed.

Order pronounced in the open court on
21.04.2026.

Sd/-
(RAMA KANTA PANDA)
VICE PRESIDENT

Pune, Dated: 21th April, 2026

Abhishek

Sd/-
(PAVANKUMARGADALE)
JUDICIAL MEMBER

Copy of the Order forwarded to:-

1. The appellant
2. The respondent
3. The Ld. PCIT concerned.
4. D.R. ITAT, "B" Bench, Pune.
5. Guard File.

//True Copy//

By Order

Assistant Registrar,
ITAT Pune.